

13


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 788/252/HDB/2018
NAME OF THE COMPANY	Chaitu Engineering Pvt Ltd
NAME OF THE PETITIONER(S)	Chaitu Engineering Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. S. Sharma	Advocate	9701008404	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tr. Sujana Kumar Reddy	Adv.	960002438	
for Roc			

ORDER

Learned counsel Mr.M.S.Sharma present for Applicant.
Learned counsel Ms.Suma present on behalf of Mr.T.Sujan
Kumar Reddy for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Applicant filed affidavit regarding deposit of money during
demonetization period.

Heard learned counsel appearing for Applicant and learned
counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL